

Global Status Report on Road Safety 2015 brought out by World Health Organization (WHO), India does not have the highest number of road accidents, but has the highest number of road accident fatalities.

With a view to raise road safety awareness among the general public, the Ministry of Road Transport and Highways carries out advocacy/Publicity campaign on road safety through the electronic and print media viz. telecasting/broadcasting of road safety messages, organizing Road Safety Week, Seminars, Exhibitions on Road Safety, Printing of calendar, Children activity books, Posters, etc. containing road safety messages for various segments of road users viz. pedestrians, cyclists, school children, heavy vehicle drivers, etc.

Bypass roads in Uttarakhand

†2403. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has decided to construct bypass roads in various cities of Uttarakhand, in view of traffic jams;

(b) if so, the names and the length of proposed bypass roads; and

(c) by when the construction of these bypass roads is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Based on outcome of Detailed Project Reports (DPR), the construction of some bypasses to cities of Uttarakhand are undertaken as per details given in the Statement.

Statement

Details of construction of bypasses to cities of Uttarakhand

Sl. No.	NH No.	Name/location of bypass	Length (in Km.)	Target for Completion
1.	58	Purkaji bypass	7.7	Completed
2.	58	Roorkee bypass	12.995	Dec.-2016
3.	58	Bahadrabad bypass	3.5	Completed
4.	72	Doiwala bypass	3.75	Dec.-2016
5.	74	Doraha bypass	2	Dec.-2016
6.	74	Kelakheda bypass	2.85	Dec.-2016
7.	74	Gadarpur bypass	8.8	Dec.-2016

† Original notice of the question was received in Hindi.

Sl. No.	NH No.	Name/location of bypass	Length (in Km.)	Target for Completion
8.	125	Nanakmatta bypass	5.912	Sep.-2017
9.	125	Khatima bypass	8.311	Sep.-2017
10.	87	Rampur bypass	8.60	
11.	87	Bilaspur bypass	7.3	
12.	87	Haldwani bypass	13.202	
13.	74	Najibabad bypass	10.119	
14.	74	Nagina bypass	5.770	Works awarded.
15.	74	Dhampur bypass	4.426	Appointed date
16.	74	Udhowala bypass	4.010	targeted by December
17.	74	Jaspur bypass	11.283	2016. Completion
18.	74	Kashipur bypass	23.241	within 30 months
19.	73	Roorkee bypass	11.288	after appointed date.
20.	73	Chutmalpur bypass	3.702	
21.	72A	Chutmalpur bypass	6.213	
22.	73	Saharanpur bypass	43.394	

Compensation to vehicle owners impacted by banning of diesel vehicles

2404. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has examined the order of the National Green Tribunal banning diesel vehicles of more than ten years old in Delhi;

(b) if so, the steps being taken to protect the interests of vehicle owners who had paid one time road tax for a period of 15 years and their vehicles are still road worthy;

(c) whether Government has any plans to compensate such owners of such vehicles and if not, the reasons therefor; and

(d) the reasons for not giving adequate time and permission to such vehicle owners to sell their vehicles outside Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Yes, Sir. Department of Heavy Industries has filed affidavit dated 28.7.2016 furnishing status report before the Hon'ble NGT, Delhi for compliance of order dated 18.07.2016 and 20.07.2016. Further hearing before Hon'ble NGT is pending.